NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. 5. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/489/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: JANAKI PACKAGING PVT LTD

NAME OF THE RESPONDENT(S)

: MEGA SHIELD COATING PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1- P.J. SRI GANESH

AKSHITHA SACKARIA

For Petitioner/ operational Credity

718nganl

ORDER

Counsel for Petitioner present. Counsel for Respondent absent. Counsel for Petitioner submitted that he had received communication from the counsel for Respondent that in view of the impending settlement between the parties, Counsel for Respondent prayed for time. Counsel for Petitioner also prayed time for his submissions. At request, time is enlarged. Put up on 11.07.2017 at 10.30 A.M.

S. vijagergeva.

(S.Vijayaraghavan) Member (Technical)

(K. Anantha Padmanabha Swamy) Member (Judicial)

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